Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shakti Bhog Foods Limited Date of Commencement of Liquidation: 20-01-2025; List of Stakeholders as on Date: 20-03-2025; Name of IP: Keshri Kumar; Process Number: 1; Last 5 digitof registration number: 13769

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				3079622				NA
2	Liquidation costs incurred till date				167503				NA
3	Secured financial creditors	12	96462842115.93	12	96425042060.02		37800055.91		Annexure 3
4	Unsecured financial creditors	1	2231559511	1	2231559511				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	5	1227620787	4	1227551475		69312		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	2338837964	8	2311377475		27460489		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		28	102260860377.93	25	102198777646.02	0	65329856.91	0	